



6	5/8/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102068552023		SIDH LOGISTICS PRIVATE LIMITED VS SOHO LIMITED	Sec. 230-232 - Second Motion	5/10/2023	CS MOA kindly nclt form 12 add please come to registry	Neeraj Arora
7	16/08/2023	Company Appeal(Companies Act)	710102071172023		SIDH LOGISTICS PRIVATE LIMITED VS SOHO LIMITED	Sec 252 (3)	10/10/2023	,44-64,,92,98.100-104,123,128-139 page not clear	K GAURAV & CO.
8	19/08/2023	Company Petition IB (IBC)	710102072132023		AYUSH GUPTA VS STATE BANK OF INDIA	Section 94(1)	21/09/2023	please contact to registry regarding your file multiple party enter in respondent and master date given only one party	Ashu Kansal
9	19/08/2023	Company Petition IB (IBC)	710102072152023		AJAY KUMAR GUPTA VS STATE BANK OF INDIA	Section 94(1)	21/09/2023	&quot;please contact to registry regarding your file multiple party enter in respondent and master date given only one party &quot;	Ashu Kansal
10	26/08/2023	Company Petition IB (IBC)	710102074382023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS MR VINAYAK CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK INFRA PRIVATE LIMITED)	Section 95(1)	5/10/2023	wrong master data according page no 13 contac t to registry	MITAL AND MITAL
11	26/08/2023	Company Petition (Companies Act)	710102074402023		DESAI CONSTRUCTION PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATE LIMITED	Sec. 213	5/10/2023	master data wrong	CS.K. Gaurav Kumar
12	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	4/10/2023	Pg-26 to 36,38,45,49 to 54 not clear court fee and welfare missed in vakalanama please contact to registry regarding your file	Harshit Gupta
13	31/08/2023	Company Petition IB (IBC)	710102076142023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	4/10/2023	Pg-11 to 16,24 to 34,50,58 not clear court fee @ 5 rs welfare @ 25 rs missed in vakalatnama please contact to registry	DHARMESH KOTADIA
14	2/9/2023	Intervention Petition (IBC)	710102076692023		GULSHAN KUMAR VS RAPID BUILDWELL LIMITED	Sec 60(5)	4/10/2023	main case not mention pdf cover page , memo party and application memo party incmplete applicant shuld be first in memo party affidavit address and verification mismacth	Alok
15	28/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102066322023		AAREY FRUITS PRIVATE LIMITED VS RAPID BUILDWELL LIMITED	Sec. 230-232, Sec 234	6/10/2023	i 171-189,237-238,244-245,272,392,395,458,468 page not clear 3rs court 25 welfare (come to registry)	ASHISH
16	6/9/2023	Company Appeal(Companies Act)	710102077632023		AAREY FRUITS PRIVATE LIMITED VS RAPID BUILDWELL LIMITED	Sec 252 (3)	5/10/2023	petition every pages not sign 63 all annexure every pages not sign and true copy income tax service missed index counsel sign missed	MRINAL HARSH VARDHAN

17	9/9/2023	Company Petition IB (IBC)	710102078352023		D R INTERNATIONAL PRIVATE LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	5/10/2023	9-3-B certifice or reply of demond notice missed contact to registry	Anand Mohan
18	8/9/2023	Company Petition IB (IBC)	710102078182023		RAKESH BHATIA VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	9/10/2023	case type wrong please choose Interlocutory Application	SHITAL KHATRI
19	7/9/2023	Company Petition IB (IBC)	710102078102023		AGGARWAL PLY HOUSE VS TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	4/10/2023	pagination wrong in index Pg-146 to 151 not clear contact to registry	Parul Dhurvey
20	11/9/2023	Company Petition (Companies Act)	710102078772023		SMT ANJU GOEL VS M/S BLUE FLUDICS PVT. LTD.	Sec. 241(1)	10/10/2023	due to payment section 242,213,149(10),149(11),,118,119 70,72,74-75,89-90,115,120,131,147 page not clear proof of service missed(same objection)	ROHIT GOEL
21	12/9/2023	Company Petition IB (IBC)	710102079222023		BANK OF MAHARASHTRA VS BINOD KUMAR JAIN	Section 95(1)	4/10/2023	master data missed date missed in vakalatnama	UTKARSH DWIVEDI
22	12/9/2023	Company Petition IB (IBC)	710102079242023		BANK OF MAHARASHTRA VS PRASANN MAL LODHA	Section 95(1)	4/10/2023	court fee missed @1 rs	UTKARSH DWIVEDI
23	12/9/2023	Company Petition IB (IBC)	710102079252023		BANK OF MAHARASHTRA VS NEELAMANI JAIN	Section 95(1)	4/10/2023	court fee missed @1 rs	UTKARSH DWIVEDI
24	13/09/2023	Company Petition IB (IBC)	710102079452023		BANK OF MAHARASHTRA VS SUDARSHAN SHARMA	Section 95(1)	21/09/2023	Pg-32 to 39 not clear Pg-58 cut court fee AND welfare missed	UTKARSH DWIVEDI
25	13/09/2023	Company Petition IB (IBC)	710102079462023		BANK OF MAHARASHTRA VS NEELAKSHI KALHAN	Section 95(1)	21/09/2023	master data missed please sse all file for master data &&quot;Pg-34 to 41 not clear Pg-58 cut court fee AND welfare missed &&quot; ticket not allowed on vakalatnama content	UTKARSH DWIVEDI
26	7/9/2023	Contempt Petition (IBC)	710102078072023		M/S SHRI SITARAM PROMOTERS AND DEVELOPERS PVT LTD VS MUKESH GUPTA RESOLUTION PROFESSIONAL M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	5/10/2023	list of date and brief synopsis missed sign missed after memo party date missed in vakalatnama Pg:31,33,35,37,in hindi Pg-19,21,30,36, 41 not clear	MRINAL HARSH VARDHAN
27	13/09/2023	Company Petition IB (IBC)	710102079582023		BANK OF MAHARASHTRA VS NIDHI KALHAN	Section 95(1)	21/09/2023	&&quot;master data missed please sse all file for master data &&quot;&&quot;Pg-33 to 40 not clear Pg-58 cut court fee AND welfare missed &&quot;&&quot; ticket not allowed on vakalatnama content &&quot;	UTKARSH DWIVEDI

28	14/09/2023	Company Petition IB (IBC)	710102079832023		KALRA IMPEX PRIVATE LIMITED VS KALRA IMPEX PVT LTD	IBC Under Sec 10	21/09/2023	need to true copy sign on every page application and annexure Pg-63 to 65, Pg-cut between 70 to 71, ticket not allowed on vakalatnama content	Sujeet Kumar
29	15/09/2023	Company Petition IB (IBC)	710102080292023		GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS DHANI HEALTHCARE LIMITED	IBC Under Sec 9	9/10/2023	Pg-part 2.3 missed between pag no 10 to 22, affidavit address and verification mismatch	Sujoy
30	15/09/2023	Company Petition IB (IBC)	710102080282023		GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS YAARI DIGITAL INTEGRATED SERVICESLIMITED	IBC Under Sec 9	25/09/2023	wrong jurisdiction	Sujoy
31	18/09/2023	Company Petition IB (IBC)	710102080802023		AMIT KUMAR SINGH VS RIO HEIGHTS PRIVATE LIMITED	IBC under Sec 7	25/09/2023	incomplete file	Ashutosh
32	18/09/2023	Contempt Petition(Companies Act)	710102080972023		GLOBAL AUTOTECH LTD VS AJAYMAINI	Rule 11 of NCLT	4/10/2023	case type wrong 53-83 page not clear	ROHIT GANDHI
33	19/09/2023	Company Petition IB (IBC)	710102081042023		BANK OF MAHARASHTRA VS MANISHA SOIN	Application under any other provisions- IBC	25/09/2023	case type wrong	SUNNY
34	18/09/2023	Company Petition IB (IBC)	710102080862023		AMIT KUMAR SINGH VS APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	25/09/2023	incomplete file	Ashutosh
35	17/09/2023	Company Petition IB (IBC)	710102080612023		VARA INFROVATE PRIVATE LIMITED VS NICDC LOGISTICS DATA SERVICES LIMITED	IBC Under Sec 9	25/09/2023	Pg-152,153,181not clear court fee and welfare missed	KARAN MALHOTRA
36	19/09/2023	Company Petition IB (IBC)	710102080992023		VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED VS ASHOK TIWARI	Section 95(1)	4/10/2023	pagination missed in index	Rang Bahadur Singh
37	19/09/2023	Company Petition IB (IBC)	710102081242023		RAJSHILA SYNTHETICS PRIVATE LIMITED VS TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	26/09/2023	Pg-56,4,42,43,44,45,47,49,50,51,52,54,55,206,252,254,1127,1128,1323 not clear	Mrinali
38	18/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102080852023		MIDWAY DEALCOM PRIVATE LIMITED VS TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	10/10/2023	certificate section 133 missed	Ashish Choudhury
39	10/2/2023	Company Petition IB (IBC)	710102014922023		PIYUSH MATHUR VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 42	4/10/2023	case type wrong main case not mention in pdf ine cover page, memo party service missed	Ms. Tanu
40	19/09/2023	Company Petition IB (IBC)	710102081272023		ALCHEMIST ASSET RECONSTRUCTION COMPANYLIMITED VS ASSOCIATED COMPOSITE MATERIALS PRIVATELIMITED	IBC under Sec 7	26/09/2023	Pg-46 to 136 not clear date missed in vakalatnam	NAKUL MOHTA

41	19/09/2023	Company Petition IB (IBC)	710102081382023		VERMILLION COMMUNICATION PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	7/10/2023	Pg-52,55,180 to 185,260,272,276 not clear	AMAR VIVEK
42	20/09/2023	Company Petition (Companies Act)	710102081772023		GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/10/2023	memo of party, brief synopsis, list of date and event add in index all file merge and upload final pdf cs detail missed in index (please come to registry)	Bhargavi Bhide
43	20/09/2023	Company Petition IB (IBC)	710102081512023		INDIAN BANK VS ANJANEE KUMAR LAKHOTIA	Section 95(1)	6/10/2023	demand notice missed Pg-27 to 33 in hindi double pagination not allowed please contact to registry petition not upload	Amod
44	20/09/2023	Company Petition IB (IBC)	710102081802023		M/S IPACK SOLUTIONS VS M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	9/10/2023	&quot;affidavit address and verification mismatch Pg-35,57,58,86,89,92,101,106,110,115,118,159,163,165,167,168,171,cut &quot;	BHARAT ARORA
45	20/09/2023	Company Petition IB (IBC)	710102081632023		BANK OF MAHARASHTRA VS M/S SUPERTech TOWNSHIP PROJECT LIMITED	IBC under Sec 7	7/10/2023	Form B missed Pg-309 to 325 not clear BR missed	Nishant
46	21/09/2023	Contempt Petition (IBC)	710102081952023		KUSUM DWIVEDI VS M/S ORRIS INFRASTRUCTURE PVT. LTD.	Sec 60(5)	27/09/2023	section wrong Pg-105 to 161 not clear	Nitesh
47	20/09/2023	Company Petition IB (IBC)	710102081522023		THE BANK OF MAHARASHTRA LIMITED VS ARUN PURI	Section 95(1)	27/09/2023	volume wise index missed reply of demand notice missed or 9-3-B certificate missed Pg-37,104,118,135,136 not clear need to true copy sign on every page double pagination not allowed ticket not allowed on vakalatnama	ONKAR
48	22/09/2023	Contempt Petition (IBC)	710102082212023		KUSUM SINGH VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	4/10/2023	section wrong in pdf and application due payment for rule-11	Mishal Vij
49	21/09/2023	Company Petition IB (IBC)	710102082012023		HDFC BANK LIMITED VS MR. ITENDER PAL SINGH	Section 95(1)	3/10/2023	need to true copy sign on every pages of annexure please extra documents ticket not allowed on content of vakalatnama	NAMIT SURI
50	21/09/2023	Company Petition IB (IBC)	710102082102023		M/S RAGHUBIR SARAN AND SONS VS SHELLZ INDIA PRIVATE LIMITED	IBC Under Sec 9	3/10/2023	affidavit missed court fee missed	Imran Ali
51	22/09/2023	Company Petition IB (IBC)	710102082312023		THE BANK OF MAHARASHTRA LIMITED VS MR. KUNWER SACHDEV	Section 95(1)	3/10/2023	Pg-42,44 not clear need to true copy sign missed on annexure court fee missed @ 1rs ticket not allowed on content of vakalatnama	ONKAR

52	21/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102082042023		ANGUL ENERGY LIMITED VS MR. KUNWER SACHDEV	Sub-section (I) of section 230	5/10/2023	list of date missed 433,579-581,583-587,,592-593,597-598,930,1008-1009-1044 tata steel auditor report missed angul energy master data missed	MILAN
53	23/09/2023	Company Petition (Companies Act)	710102082532023		CAPITAL ICE FACTORY PRIVATE LIMITED VS MEMBER REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	4/10/2023	case type wrong, applicant details fill online according to memo of parties sign missing every page in appeal hindi pages 84 117 income tax service missing, 2o Rs advocate welfare fees missing True copy sign missing	SHAMBHU
54	21/09/2023	Company Petition IB (IBC)	710102082072023		M/S. COSMO WORLD VS VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	3/10/2023	need to true copy sign missed on annexure Pg-197,348 ,546,556,639,missed court fee and welfare missed	Mustafa Alam
55	22/09/2023	Contempt Petition (IBC)	710102082292023		ASHOK KUMAR GUPTA VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/09/2023	section wrong in pdf Pg-38 to 45, not clear ticket not allowed on vakalatnama page number mismatch with the all index	Utsav
56	22/09/2023	Company Petition (Companies Act)	710102082332023		SANDEEP ANAND VS C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1)	4/10/2023	due to payment section 242 all respondent detail missed in online portal wrong MOA and AOA missed 115-119 page not clear company master data missed	SAMDARSHI
57	23/09/2023	Company Petition IB (IBC)	710102082542023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/10/2023	Pg-28 not clear pagination wrong in index BR missed	Megha
58	23/09/2023	Company Petition IB (IBC)	710102082612023		INDIAN BANK VS KIRAN QURESHI	Section 95(1)	4/10/2023	Pg-28 to 35,55 to 67,79 to 82,94 not clear	Amod
59	24/09/2023	Company Petition IB (IBC)	710102082672023		THE BANK OF MAHARASHTRA LIMITED VS RAMESH PURI	Section 95(1)	6/10/2023	volume wise index missed Pg-34 to 38,46,140 to 143 not clear court fee missed@ 1rs ticeket not allowed on content of vakalatnama need to sign on every pages on application need to true copy on annexure on every page	ONKAR
60	24/09/2023	Company Petition IB (IBC)	710102082742023		M/S. INDO SPIRITS VS PATH2WAY HR SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/10/2023	BR missed court fee missed	ANAND
61	24/09/2023	Company Petition IB (IBC)	710102082702023		RAJSHILA SYNTHETICS PRIVATE LIMITED VS ACE FOOTMARK PRIVATE LIMITED	IBC Under Sec 9	6/10/2023	Pg-39,41,43,45,47,49,51,53,56,58,62,67,69,73,76,78,107, volume wise index wrong ,	Akshay

62	26/09/2023	Contempt Petition (IBC)	710102083182023		MAYA GUPTA LIQUIDATOR VS RITU TANDON	Rule 11 of NCLT, 2016	6/10/2023	main case not link	ABHISHEK
63	23/09/2023	Company Petition IB (IBC)	710102082602023		INDIAN BANK VS SIRAJUDDIN QURESHI	Section 95(1)	5/10/2023	Pg-173 not clear demond notice missed master data missed	Amod
64	25/09/2023	Company Petition IB (IBC)	710102082872023		BANK OF MAHARASHTRA VS GANESH SHARMA	Section 95(1)	5/10/2023	documnets not showing	UTKARSH DWIVEDI
65	24/09/2023	Company Petition IB (IBC)	710102082662023		DH LIMITED VS SPLENDOR LANDBASE LIMITED	IBC under Sec 7	10/10/2023	list of date and events missed wrong pagination in index	RISHABH TOMAR
66	17/05/2023	Company Petition IB (IBC)	710102045192023		CENTRAL BANK OF INDIA LIMITED VS MRS. TAMKEEN KOSAR	Section 95(1)	6/10/2023	volume-2 index missed	JEEVESH MEHTA
67	25/09/2023	Company Petition IB (IBC)	710102082982023		ORG INFORMATICS LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	IBC Under Sec 9	5/10/2023	BR missed Pg-49,55 to 60,71 to 109,259,267 not clear Pg-363 in hindi	aaryan sharma
68	28/09/2023	Company Petition (Companies Act)	710102083862023		SANJANA KAPOOR VS TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1)	6/10/2023	due to payment section 242,79-85,93-100 page not clear vakaltnama court fee and welfare put in space area	Gayatri Verma
69	25/09/2023	Company Petition IB (IBC)	710102083002023		THE BANK OF MAHARASHTRA LIMITED VS VIBHA PURI	Section 95(1)	5/10/2023	documnets not showing	ONKAR
70	26/09/2023	Company Petition IB (IBC)	710102083442023		STATE BANK OF INDIA VS MOHNISH JAIN	Section 95(1)	6/10/2023	volume wise index missed	SIDDHARTH SANGAL
71	27/09/2023	Company Appeal(Companies Act)	710102083762023		STATE BANK OF INDIA VS MOHNISH JAIN	Sec 252 (3)	4/10/2023	Respondent detail fill online according to memo of parties, page 35-37,65 66 to 73, 75, 119 to 123, 125 to 137 not clear page 117 124 hindi page 118 page missing court welfare fees missing on vakalatnama true copy every pages annexure pages missed	Rashmi
72	26/09/2023	Company Petition (Companies Act)	710102083202023		ANOOP SHARMA VS RED EXPRESS TRANSPORT SERVICES LIMITED & ORS.	Sec. 241(1),Sec. 242(4)	4/10/2023	company master data missed	JOBY P VARGHESE
73	26/09/2023	Company Petition IB (IBC)	710102083432023		STATE BANK OF INDIA VS SIDDHARTH JAIN	Section 95(1)	5/10/2023	documnets not showing	SIDDHARTH SANGAL
74	26/09/2023	Company Petition IB (IBC)	710102083312023		KOMAL WADHAWN VS SIDDHARTH JAIN	Section 94(1)	6/10/2023	&quot;volume wise index missed &quot;	Harkirat Singh Jagdev
75	26/09/2023	Company Petition (Companies Act)	710102083282023		MR. NARENDRABHAI KANTILAL PATEL VS INSTITUTE OF TOWN PLANNERS INDIA	Sec. 241(1)	4/10/2023	due payment section 242,244 and 213 all respondent detail missed in online portal 97 page not clear	S VISHNU SANKAR
76	27/09/2023	Company Petition IB (IBC)	710102083842023		THE BANK OF MAHARASHTRA LIMITED VS RENU JINDAL	Section 95(1)	6/10/2023	Pg-35 to 79 not clear	ONKAR

77	28/09/2023	Company Petition (Companies Act)	710102083962023		BALRAJ YADAV VS ABHI TEXFAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/10/2023	affidavit gurugram and notary delhi AOA missed all annexure pages true copy missed 64-69,80, 3rs court fee missed 25rs welfare missed proof of service not proper show	Mohit
78	26/09/2023	Company Petition (Companies Act)	710102083392023		CRECIMIENTO SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 272 of the Companies Act , 2013	4/10/2023	file not proper uploaded	Nitin Bhatia
79	27/09/2023	Intervention Petition(Companies Act)	710102083652023		DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	7/10/2023	case type wrong	Buddh prakash
80	27/09/2023	Company Petition IB (IBC)	710102083692023		ULTRATECH CEMENT LIMITED VS AADIDEVA INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	6/10/2023	PDF NOT CLEAR	Somit
81	27/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083742023		COGENT E-SERVICES LIMITED VS AADIDEVA INFRA TECH PRIVATE LIMITED	Sec. 230-232, Sec 234	5/10/2023	document not proper show	Deepak Joshi
82	26/09/2023	Company Petition IB (IBC)	710102083352023		BANK OF MAHARASHTRA VS NISHA SHARMA	Section 95(1)	5/10/2023	documnets not showing	UTKARSH DWIVEDI
83	27/09/2023	Company Petition IB (IBC)	710102083802023		V-CON INTEGRATED SOLUTIONS PRIVATE LIMITED VS GNEC MEDIA PRIVATE LIMITED	IBC Under Sec 9	6/10/2023	SERVICE MISSED	Gynendra kumar Shukla
84	27/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102083672023		MARS PACKWELL PRIVATE LIMITED VS GNEC MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/10/2023	need to file as Additional Document (wrong e-filing)	MANISH GUPTA
85	28/09/2023	Intervention Petition (IBC)	710102083982023		PHOENIX ARC PVT. LTD. VS GNEC MEDIA PRIVATE LIMITED	Sec 60(5)	3/10/2023	list of date events and brief synopsis missed true copy sign missed court fee missed @1	Dhruv
86	29/09/2023	Company Petition IB (IBC)	710102084342023		INDIAN BANK VS SUSHIL ANSAL	Section 95(1)	6/10/2023	master data missed	Amod
87	28/09/2023	Intervention Petition (IBC)	710102083972023		NITYA REALTECH PRIVATE LIMITED VS SUSHIL ANSAL	Sec 60(5)	3/10/2023	&quot;list of date events and brief synopsis missed true copy sign missed court fee missed @1 &quot;	Dhruv
88	29/09/2023	Company Petition (Companies Act)	710102084332023		AVANTIKA BHAI VS REDECON (INDIA) PRIVATE LTD	Sec. 98(1)	6/10/2023	wrong section	SAMAKSH GOYAL
89	28/09/2023	Company Petition IB (IBC)	710102084112023		THE BANK OF MAHARASHTRA LIMITED VS RAM DHAN JINDAL	Section 95(1)	6/10/2023	pagination missed in index Pg-104,113 to 116,121,122,136 to 149 not clear court fee missed@ 1rs ticeket not allowed on content of vakalatnama master data missed	ONKAR
90	28/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102084162023		AGRA CHAINS PRIVATE LIMITED VS RAM DHAN JINDAL	Sub-section (I) of section 230	6/10/2023	105-114,127,129-130-139,217,292-295,300,306-308,311,314,318-323,327-346,349-360,367,442-448,454-460 not clear	Vaish Associates



91	28/09/2023	Company Petition IB (IBC)	710102084062023		BANK OF MAHARASHTRA VS RAVINDER PAL SINGH	Section 95(1)	6/10/2023	section 60-2 extra or due payment foe 60-2 master dta missed	Nishant
92	28/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102084032023		NIRMANVRIDHI CONSTRUCTIONS PRIVATELIMITED VS RAVINDER PAL SINGH	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	6/10/2023	treatment certificate section 133 missed	Bhabna Das
93	28/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083912023		KRISH COLONISER PRIVATE LIMITED VS RAVINDER PAL SINGH	Sub-section (I) of section 230	6/10/2023	index numbering missed and file not proper uploaded	Ialit mohan
94	28/09/2023	Company Petition IB (IBC)	710102083902023		DAILY DAIRY ESSENTIALS THROUGH PARTNER MURARI LAL VS GOODHEALTH INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	6/10/2023	BR missed	Prachi Johri
95	28/09/2023	Company Petition IB (IBC)	710102084122023		THE BANK OF MAHARASHTRA LIMITED VS SWATI MITTAL	Section 95(1)	6/10/2023	Pg-81 to 83,87 not clear	ONKAR
96	29/09/2023	Company Petition (Companies Act)	710102084202023		RAVI KUMAR VS JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322 )	Sec. 59	6/10/2023	25-27,36,43,47 page not clear kindly remove application	ANKIT JAIN
97	30/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102084422023		VEEKAY SURGICALS PRIVATE LIMITED VS PAVI TRADEX PRIVATE LIMITED	Sec. 230-232, Sec 234	6/10/2023	wrong file	Pankaj
98	29/09/2023	Company Petition IB (IBC)	710102084352023		THE BANK OF MAHARASHTRA LIMITED VS SUNITA JINDAL	Section 95(1)	6/10/2023	Pg-37 to 60 not caler	ONKAR
99	30/09/2023	Company Petition IB (IBC)	710102084442023		CENTERAL BANK OF INDIA VS SANDEEP SINGH MADHOK	Section 95(1)	7/10/2023	&quot;double pagination not allowed volume wise index missed page not clear &quot; ticeket not allowed in vakalatnama	Brijesh Kumar Tamber
100	29/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102084372023		SHALIMAR MAINTENANCE SERVICES PRIVATELIMITED VS SANDEEP SINGH MADHOK	Sec. 230-232, Sec 234	6/10/2023	respondent detail missed in online portal annexure some pages not sign and true copy master data missed	Rajeev K Goel
101	29/09/2023	Company Petition (Companies Act)	710102084192023		KAUSHALYA LOGISTICS PRIVATE LIMITED VS SANDEEP SINGH MADHOK	Sec. 131(1)	10/10/2023	all Respondent will add in reposdents corner in technically	GUNJAN MITTAL
102	28/09/2023	Company Petition (Companies Act)	710102083952023		VINOD KUMAR GUPTA VS ANANT COLD STORAGE PRIVATE LIMITED	Sec. 242(4)	10/10/2023	due to payment section 241,244 all respondent detail missed in online portal 39-65,85 2 volume missed master data missed proof of service missed (same objection)	Mohit Seth
103	28/09/2023	Company Petition IB (IBC)	710102084082023		BANK OF MAHARASHTRA VS ARVINDER KAUR	Section 95(1)	6/10/2023	&quot;section 60-2 extra or due payment foe 60-2 master dta missed&quot;	Nishant

104	29/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102084322023		SHANT INVESTMENTS PRIVATE LIMITED VS ARVINDER KAUR	Sec. 230-232, Sec 234	6/10/2023	advocate phone no and email id missed in index 170-175 page not clear	DEEPALI MITTAL
105	29/09/2023	Company Petition IB (IBC)	710102084302023		INDIAN BANK VS PRANAV ANSAL	Section 95(1)	6/10/2023	master missed	Amod
106	30/09/2023	Company Petition IB (IBC)	710102084482023		CENTERAL BANK OF INDIA VS PARKASH KAUR	Section 95(1)	7/10/2023	double pagination not allowed volume wise index missed page not clear	Brijesh Kumar Tamber
107	30/09/2023	Company Petition IB (IBC)	710102084462023		CENTERAL BANK OF INDIA VS HARNEET KAUR	Section 95(1)	7/10/2023	&quot;&quot;&quot;&quot; double pagination not allowed volume wise index missed page not clear &quot;&quot;&quot;&quot; ticeket not allowed in vakalatnama &quot;&quot;&quot;&quot;	Brijesh Kumar Tamber
108	30/09/2023	Company Petition IB (IBC)	710102084452023		CENTERAL BANK OF INDIA VS SATINDER SINGH MADHOK	Section 95(1)	7/10/2023	volume wise index missed	Brijesh Kumar Tamber
109	4/10/2023	Intervention Petition (IBC)	710102085162023		BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Application under any other provisions- IBC	5/10/2023	section not mention in pdf section wrong in technically please fill all party in the portal from memo party need to sign on every pages of application need to true copy on every pages of annexure double pagination not allowed Pg-123 to 129,160 to 169 not clear	Navneet R
110	3/10/2023	Company Petition IB (IBC)	710102084892023		FASHION SUITINGS PRIVATE LIMITED VS SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	IRP certificate missed	Sujoy
111	1/10/2023	Company Petition (Companies Act)	710102084742023		BALRAJ YADAV VS ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/10/2023	affidavit gurugram and notary delhi AOA missed all annexure pages true copy missed 91-106, 25rs welfare missed	Mohit
112	1/10/2023	Company Petition IB (IBC)	710102084712023		BLUE MOON TRAVELS PRIVATE LIMITED VS ABHI FAB PRIVATE LIMITED	IBC Under Sec 10	7/10/2023	memo party mismacth Pg-28 to 46 not clear	aditya gauri
113	4/10/2023	Company Appeal(Companies Act)	710102085242023		BLUE MOON TRAVELS PRIVATE LIMITED VS ABHI FAB PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/10/2023	file issue come to registry	aditya gauri
114	3/10/2023	CA(A) Merger and Amalgamation(Companies Act)	710102084902023		SKAEL ENTERPRISE PRIVATE LIMITED VS ABHI FAB PRIVATE LIMITED	Sec. 230-232, Sec 234	6/10/2023	all company detail missed in online portal 43,78-103,147-155,159-162,165-167 page not clear separately volume wise index missed	Rishabh Sachdeva
115	30/09/2023	Company Petition IB (IBC)	710102084472023		CENTERAL BANK OF INDIA VS SUMOHITA KAUR	Section 95(1)	7/10/2023	volume wise index missed	Brijesh Kumar Tamber

116	30/09/2023	Company Petition IB (IBC)	710102084682023		THE BANK OF MAHARASHTRA LIMITED VS MS. LILA DEVI (SINCE DECEASED) THROUGH HER LRS	Section 95(1)	7/10/2023	vakalatnama missed pages not clear	ONKAR
117	30/09/2023	Company Petition IB (IBC)	710102084532023		ROOTS CORPORATION LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC Under Sec 9	7/10/2023	volume 1 missed	MEENAKSHI MIDHA
118	27/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102083812023		KOLMEKS INDIA PRIVATE LIMITED VS RAHEJA DEVELOPERS LIMITED	Sec. 230-232 - Second Motion	9/10/2023	need to file as Additional document (Wrong Filing)	MANISH GUPTA
119	4/10/2023	Company Petition IB (IBC)	710102085332023		THE BANK OF MAHARASHTRA LIMITED VS ROSHAN LAL JINDAL	Section 95(1)	10/10/2023	Pg-97,98,101,103 to 108,114,116,130 to 144 not clear court fee missed ticekt not allowe don vakalatnama content	ONKAR
120	4/10/2023	Intervention Petition(Companies Act)	710102085252023		SUMITRA MEENA VS EMAAR MGF LAND LIMITED	Application under any other provisions	4/10/2023	&amp;amp;amp;amp;amp; amp;quot;case type wrong section wrong in pdf and in the portal list of date and events and synopsis missed please fill respondent in the portal and page no. 214 to 220,307 to 315,319 to 322,3324,337 to 340,351,358,367,587,591,603,607,662,666,676,678,680 mention type copy need to sign and true copy in every page off volume 7.&amp;amp;amp;amp;amp;am p;amp;quot;	ONKAR
121	4/10/2023	Intervention Petition(Companies Act)	710102085272023		SUMITRA MEENA VS EMAAR MGF LAND LIMITED	Rule 11 of NCLT	4/10/2023	list of date and events and synopsis missed need to sign on every pages of application please fill all party in respondent in the portal case type wrong section wrong in pdf and technically ticket not allowed on content of vakalatnama	ONKAR
122	27/09/2023	Intervention Petition (IBC)	710102083822023		PHOENIX ARC PVT. LTD. VS EMAAR MGF LAND LIMITED	Sec 60(5)	5/10/2023	list of date and events and brief synopsis missed date missed in vakalatnama	Dhruv
123	26/09/2023	Company Petition IB (IBC)	710102083422023		STATE BANK OF INDIA VS PAWAN KUMAR JAIN	Section 95(1)	5/10/2023	documnets not showing	SIDDHARTH SANGAL
124	27/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083612023		FORTIS HOSPITALS LIMITED VS PAWAN KUMAR JAIN	Sec. 230-232, Sec 234	10/10/2023	all company detail missed in online portal	ARUNAY GUHA ROY

125	5/10/2023	Contempt Petition (IBC)	710102085502023		A.C.BANERJEE & ORS. VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sec 60(5)	7/10/2023	section wrong please choose rule-11 please fill all party in portal wrong pagination on top pages sign missed in application need to affidavit for all applicant court fee and welfare missed	A Venayagam Balan
126	4/10/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102085342023		G L FASHIONS PRIVATE LIMITED VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sec. 230-232 - Second Motion	9/10/2023	147,149,151,153-162,170- 171,180-187,190-195 page not clear	PRABHAKAR KUMAR
127	5/10/2023	Company Petition (Companies Act)	710102085692023		SURESH KUMAR KHERA VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	9/10/2023	cs detail missed in index 32 page cs or shareholder sign missed,41,43 page not clear 73-76 english translation missed stk 7 missed	Mohit
128	6/10/2023	CA(A) Merger and Amalgamation(Companies Act)	710102086012023		YADU RESORTS (INDIA) LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec. 230-232, Sec 234	10/10/2023	master index missed counsel detail missed all pages not sign in petition all affidavit up and notary delhi 36-59,64,98,100- 102,112-115-131,135 page not clear all pages sign	MANOJ KUMAR
129	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	3/10/2023	Respondent details fill on line according to mop	Pankaj
130	11/7/2023	Restoration Application (IBC)	710102059322023	COMPANY PETITION IB (IBC)/142(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/09/2023	Full Counsel Detail Missing After Index ( address , contact no. and email ) Section wrong Choose Section 48(2) in Technically or any other Prov. IBC	RAVIKUMAR
131	21/07/2023	Restoration Application (Companies Act)	710102064002023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	22/09/2023	Section not Mention In Index place Memo of Parties on very top after index and mention in index also. and subsequently re arrange page numbering Correct Particulars and Page no. in Sequence in your Index	Shivam
132	22/07/2023	Interlocutory Application (I.B.C)	710102064102023	COMPANY PETITION IB (IBC)/358(ND)2018	M/S ALPFLY PRIVATE LIMITED VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Application under any other provisions- IBC	3/10/2023	All applicant details fill online according to mop section wrong according your PDF contact to registry	Shubhanshu Kuksal
133	25/07/2023	Interlocutory Application (I.B.C)	710102065132023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	26/09/2023	Wrong filing. please file it as in additional documents	RAJIV MALIK
134	9/8/2023	Interlocutory Application (I.B.C)	710102069542023	COMPANY PETITION IB (IBC)/160(PB)2018	WHITE METALS LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Rule 11 of NCLT, 2016	6/10/2023	Delete WHITE METALS LIMITED details from Online Portal	LexCounsel

135	8/8/2023	Interlocutory Application (I.B.C)	710102069262023	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITEL GOEL -IRP OF SUPERTECH LIMITED	Sec 60(5)	5/10/2023	sign missing in application page and sign missing in annexure page	Anurag
136	16/08/2023	Interlocutory Application (I.B.C)	710102071202023	COMPANY PETITION IB (IBC)/731(PB)2018	EMIRATES PREFABRICATION VS PUNJ LLYOD LIMITED	Sec 42	5/10/2023	case type wrong contact to registry	SANJAY JHA
137	25/08/2023	Restoration Application (IBC)	710102074182023	COMPANY PETITION IB (IBC)/43(ND)2018	RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Sec 60(5)	9/10/2023	section wrong according to PDF choose Rule 11	ROHIT GOEL
138	30/08/2023	Interlocutory Application (I.B.C)	710102075712023	COMPANY PETITION IB (IBC)/607(PB)2020	JAI PRAKASH KESWANI VS M.B. MALLS PVT. LTD	Sec 60(5)	5/10/2023	Date and sign missing on index, application and mop, application every page sign, Applicant sign missing in prayer.	Kumar Anurag
139	30/08/2023	Company Application(Companies Act)	710102075902023	COMPANY PETITION (COMPANIES ACT)/174(PB)2020	SHIPRA PROMOTORS PRIVATE LIMITED VS RAJENDRA KUMAR GUPTA AND ORS	Rule 11 of NCLT	3/10/2023	Section mention on online portal mismatch with PDF all petitioner and respondent details fill on online portal according to mop in online portal. year wrong in vakalatnama. affidavit address mismatch with notary	MRINAL HARSH VARDHAN
140	1/9/2023	Interlocutory Application (I.B.C)	710102076362023	TRANSFER APPLICATION (IBC)/21(PB)2023	VIVEK KHANNA & ORS. VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	9/10/2023	Add all Complete Applicant on Online Portal	Apoorva Thakral
141	2/9/2023	Interlocutory Application (I.B.C)	710102076812023	COMPANY PETITION IB (IBC)/712(PB)2019	COMMERCIAL TAX OFFICER AMAINDAKARAI CIRCLE VS TVL. YOGENDER PAL SINGHAL - LIQUIDATOR	Sec 60(5),Rule 11 of NCLT, 2016	3/10/2023	IB not mention in main case and counsel detail missing in prayer and memo party missing and please attach the vakalatanama after the affidavit and welfare and court fee missing in vakaltnama and page no. not mention index index make properly	Assistant Commissioner
142	16/07/2023	Interlocutory Application (I.B.C)	710102062392023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS YES BANK LIMITED	Rule 11 of NCLT, 2016	4/10/2023	Mention Section in Index and in Application with Proper Subject Matter and Delete Previous Document	Sougat Sinha
143	16/07/2023	Interlocutory Application (I.B.C)	710102062382023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS DY. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE - II	Rule 11 of NCLT, 2016	4/10/2023	Mention Section in Index and in Application with Proper Subject Matter and Delete Previous Document	Sougat Sinha
144	5/9/2023	Interlocutory Application (I.B.C)	710102077402023	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS SONI E VEHICLE PVT LTD	22(3)(b)	5/10/2023	need true copy and sign in Annexure pages IA all pages not according to Index contact and email Missing on counsel details Page-47 to 50 missing Proof of Service Missing in Index and in IA delete Minutes of Meeting and Upload POS in Place of it.	SUNNY GANGWANI

145	2/9/2023	Interlocutory Application (I.B.C)	710102076802023	COMPANY PETITION IB (IBC)/712(PB)2019	COMMERCIAL TAX OFFICER AMAINDAKARAI CIRCLE VS TVL. YOGENDER PAL SINGHAL - LIQUIDATOR	Sec 42	5/10/2023	case type wrong contact to registry	Assistant Commissioner
146	11/9/2023	Interlocutory Application (I.B.C)	710102078492023	COMPANY PETITION IB (IBC)/68(ND)2022	SHRI AMBIKA IMPEX LIMITED VS JAINCO INDUSTRIES	Application under any other provisions- IBC	6/10/2023	applicant respondent detail fill online according to mop and Delete Previous	MUKESH SUKHIJA
147	11/9/2023	Miscellaneous Application (IBC)	710102078572023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PVT. LTD VS VISWANADHA SARMA	Sec 60(5)	5/10/2023	all pastry's in memo party should be on online portal and page no.42-47 cut page and 56 not clear page and proof service separate file Case Type wrong select interlocutory application IBC	PRANJAL RAI
148	6/9/2023	Interlocutory Application (I.B.C)	710102077972023	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 60(5)	5/10/2023	.fill address details in online portal. Date and Place Missing on ALL Index, MOP and prayer AND sign missing from page-348 to 392 In Vol-3 and 4 True copy sign Missing	Anurag
149	11/9/2023	Interlocutory Application (I.B.C)	710102078482023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS GEETIKA KWEERA	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 66(1)	5/10/2023	16. Affidavit of Application make above in sequence in your index	Vishal Gupta
150	13/09/2023	Interlocutory Application (I.B.C)	710102079552023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS AND ANR VS KST INFRASTRUCTURE LIMITED	Sec 60(5)	20/09/2023	SMT. NEERA VISHWAS Details not added in Online Portal Correct Tribunal name on Vakalatnama ( try to upload fresh and Clear Vakalatnama ) not Handwritten and main case no. also Missing on that	Bhavya Sethi
151	13/09/2023	Company Application(Companies Act)	710102079402023	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Sec. 213,Sec. 241(1)	20/09/2023	WRONG filing	Rajat
152	16/09/2023	Interlocutory Application (I.B.C)	710102080412023	COMPANY PETITION IB (IBC)/364(ND)2019	M/S JASMEET ASSOCIATES VS M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Rule 11 of NCLT, 2016	26/09/2023	order should be attached with application for amend the prayer	Sudhir Kumar Dubey
153	19/09/2023	Interlocutory Application (I.B.C)	710102081012023	COMPANY PETITION IB (IBC)/194(PB)2023	RAJENDER KUMAR JAIN VS MS. VIDHI GOEL	Rule 11 of NCLT, 2016	5/10/2023	All parties details incomplete on online portal	Kanika
154	15/09/2023	Interlocutory Application (I.B.C)	710102080212023	COMPANY PETITION IB (IBC)/882(ND)2020	ARUN MISHRA AND SUMAN KAUSHIK VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	3/10/2023	Address and notary mismatch in first affidavit	Akshay Goel

155	18/09/2023	Interlocutory Application (I.B.C)	710102080682023	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	9/10/2023	counsel detail missing on page-4 and section not mention in index with Proper Subject Matter	GARGI SHARMA
156	18/09/2023	Interlocutory Application (I.B.C)	710102080692023	COMPANY PETITION IB (IBC)/189(ND)2023	HENNA CRAFTS OVERSEAS PRIVATE LIMITED VS ASHOK KUMAR JUNEJA	Rule 11 of NCLT, 2016	20/09/2023	section not mention in index. memo party mismatch according online portal.	Raghav
157	19/09/2023	Interlocutory Application (I.B.C)	710102081062023	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	21/09/2023	page no. missing in index and page no. missing in application page	honey Khanna
158	19/09/2023	Interlocutory Application (I.B.C)	710102081052023	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	pdf not upload.	honey Khanna
159	19/09/2023	Interlocutory Application (I.B.C)	710102081072023	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	application missing please re-upload	honey Khanna
160	18/09/2023	Interlocutory Application (I.B.C)	710102080962023	COMPANY PETITION IB (IBC)/1565(PB)2018	ANIL SHARMA VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	pdf not upload.	honey Khanna
161	19/09/2023	Interlocutory Application (I.B.C)	710102081212023	COMPANY PETITION IB (IBC)/761(ND)2022	MR. ALOK KAUSHIK VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	20/09/2023	Mr. Alok Kaushik detail incomplete on online portal and page no.67-73 hindi pages	Kanika
162	19/09/2023	Interlocutory Application (I.B.C)	710102081082023	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	page no. missing in index and page no. missing in application page	honey Khanna
163	16/09/2023	Interlocutory Application (I.B.C)	710102080462023	COMPANY PETITION IB (IBC)/717(ND)2021	MOHIT NAMAN VS KARVY DIGIKONNECT LIMITED	Sec 60(5)	5/10/2023	mention Proper Subject Matter In Index, mention Place In Index , Memo of Parties and Prayer, Page -5 and 7 is Missing Delete Multiple Parties from Online Portal (Keep only Once) Delete Written Argument PDF from this (file it as Additional Documents)	Pawan Kumar Agrawal
164	20/09/2023	Interlocutory Application (I.B.C)	710102081832023	COMPANY PETITION IB (IBC)/356(ND)2021	BHARAT HEAVY ELECTRICALS LIMITED VS ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	21/09/2023	section wrong. vol 1 and 2 separate index missing. mention address in affidavit. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.remove double pagination numbering in pdf .need every page true copy and sign. page no. 55,99 are not clear.	Mohd Azeem
165	19/09/2023	Interlocutory Application (I.B.C)	710102081352023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS ASIAN HOTELS (WEST) LIMITED	Sec 60(5)	21/09/2023	section wrong. memo party mismatch according online portal.	Chandhiok&mahajan
166	21/09/2023	Interlocutory Application (I.B.C)	710102081932023	COMPANY PETITION IB (IBC)/1114(ND)2020	ASHMEET SINGH BHATIA VS M/S BVG INDIA LIMITED	Sec 60(5)	25/09/2023	Case type Wrong choose ( Intervention Petition) List of dates and Events , Brief Synopsis Missing.fill all details in online portal. need every page sign and true copy in annexure.	SHASHWAT

167	21/09/2023	Interlocutory Application (I.B.C)	710102081942023	COMPANY PETITION IB (IBC)/237(ND)2020	ASHMEET SINGH BHATIA VS KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	25/09/2023	1Rs court fee missing in vakalatnama.date missing in vakalatnama. need every page sign.	SHASHWAT
168	22/09/2023	Interlocutory Application (I.B.C)	710102082442023	COMPANY PETITION IB (IBC)/328(ND)2023	BERRY COTTS PVT LTD VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	26/09/2023	memo party missing and remove application from main case	RAVINDER SINGH
169	19/09/2023	Interlocutory Application (I.B.C)	710102081282023	COMPANY PETITION IB (IBC)/900(ND)2020	CHORARIA INDUSTRIES PRIVATE LIMITED VS VIKAS GARG	Application under any other provisions- IBC	26/09/2023	respondent detail fill online according to mop, section mention in index true copy missing on annexures	REEMA JAIN
170	22/09/2023	Company Application(Companies Act)	710102082412023	COMPANY PETITION (COMPANIES ACT)/30(ND)2023	PAHWA APARTMENTS PRIVATE LIMITED VS PAHWA APARTMENTS PRIVATE LIMITED	Rule 11 of NCLT	26/09/2023	main case wrong	KARAN
171	24/09/2023	Interlocutory Application (I.B.C)	710102082762023	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS BSMART TECH (P) LTD	Sec 60(5)	5/10/2023	fill counsel all details in prayer. page no. 63 are not clear.	SHYAM
172	23/09/2023	Interlocutory Application (I.B.C)	710102082582023	COMPANY PETITION IB (IBC)/354(PB)2022	MR SAJJAN KUMAR DOKANIA RP OF SHRI NATH RESIDENCY PVT. LTD. VS BSMART TECH (P) LTD	Any other provision - Govt body	26/09/2023	section wrong.	ISWAR
173	24/09/2023	Interlocutory Application (I.B.C)	710102082782023	COMPANY PETITION IB (IBC)/360(ND)2021	SUNRISE INDUSTRIES VS TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED	Sec 60(5)	26/09/2023	added respondent in memo party.	EKTA CHOUDHARY
174	25/09/2023	Interlocutory Application (I.B.C)	710102082962023	COMPANY PETITION IB (IBC)/2582(ND)2019	GYAN CHANDRA MISRA VS M/S. THREE C UNIVERSAL DEVELOPERS PVT. LTD. & ORS.	Rule 11 of NCLT, 2016	27/09/2023	all respondent detail incomplete on online portal and	Avinash Bhati
175	25/09/2023	Interlocutory Application (I.B.C)	710102082912023	COMPANY PETITION IB (IBC)/1251(ND)2018	M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Rule 11 of NCLT, 2016	6/10/2023	add all parties in online portal. According to MOP date missing in Vakalatnama.	RAJAT ANEJA
176	25/09/2023	Interlocutory Application (I.B.C)	710102082892023	COMPANY PETITION IB (IBC)/1251(ND)2018	SANJAY GARG VS SUBHASH CHAND	Sec 66(1)	27/09/2023	wrong location.	KARAN
177	26/09/2023	Interlocutory Application (I.B.C)	710102083192023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	29/09/2023	mention all advocate sign in vakalatnama. page no. 363,188 to 192,255,256 are not clear.	ABHISHEK
178	25/09/2023	Interlocutory Application (I.B.C)	710102082942023	COMPANY PETITION IB (IBC)/1744(ND)2019	BHAVESH DALELA VS DEBASHISH NANDA RESOLUTION PROFESSIONAL IN THE MATTER OF BULLAND BUILDTECH PVT. LTD.	Sec 60(5)	27/09/2023	ticket put on blank side in vakalatnama.	Rishabh Govila
179	24/09/2023	Interlocutory Application (I.B.C)	710102082802023	COMPANY PETITION IB (IBC)/568(ND)2022	KONFORTA HOLDINGS B.V. VS STELLA INDUSSTRIES LIMITED	Rule 11 of NCLT, 2016	27/09/2023	document not upload please re-upload file	RAJAT JARIWAL
180	25/09/2023	Interlocutory Application (I.B.C)	710102082952023	COMPANY PETITION IB (IBC)/1593(ND)2019	UTSAV SECURITIES PRIVATE LIMITED VS VOGUE CLOTHIERS PRIVATE LIMITED	Sec 60(5)	27/09/2023	prayer missing. need every page sign.	Kartikeya
181	25/09/2023	Interlocutory Application (I.B.C)	710102082862023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LTD VS VOGUE CLOTHIERS PRIVATE LIMITED	Sec 60(5)	5/10/2023	Only alok kaushik detail mention on online portal as a applicant	ALOK KAUSHIK



182	23/09/2023	Interlocutory Application (I.B.C)	710102082652023	COMPANY PETITION IB (IBC)/2240(ND)2019	HI-TECH RESOURCE MANAGEMENT LIMITED VS OVERNITE EXPRESS LIMITED	Sec 60(5)	5/10/2023	CASE TYPE WRONG ( Choose Intervention Petition) Add all Parties of MOP in Online Portal Page-60,61 Not clear 1 Rs. court fee ticket Missing on Vakalatnama	VINOD KUMAR
183	26/09/2023	Interlocutory Application (I.B.C)	710102083142023	COMPANY PETITION IB (IBC)/882(ND)2020	ARINDAM BASU VS ATUL MITTAL	Sec 60(5)	6/10/2023	fill all details of parties (address) in online portal. Main case No. Mismatch with PDF and on Portal ( check and Correct it ) main case no. Wrong in Order dated 29.09.2022 and on Index sign Every page of Application	Geetika Kapur
184	22/03/2023	Interlocutory Application (I.B.C)	710102027132023	COMPANY PETITION IB (IBC)/456(ND)2018	INDUSIND BANK LIMITED VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	26/09/2023	memo of parties missing in both master and vol-1 Index and in application also... and add parties in Online portal of your MOP	Chandni
185	27/09/2023	Interlocutory Application (I.B.C)	710102083792023	COMPANY PETITION IB (IBC)/323(ND)2019	PRAMOD KUMAR VS THEME EXPORT PVT LTD	Rule 11 of NCLT, 2016	3/10/2023	main case wrong	Hemang
186	26/09/2023	Interlocutory Application (I.B.C)	710102083462023	COMPANY PETITION IB (IBC)/442(ND)2022	BEE K BEE PRINTS PRIVATE LIMITED VS BEE K BEE PRINTS PRIVATE LIMITED	Any other provision - Govt body	9/10/2023	wrong filing.	Varun Tandon
187	28/09/2023	Interlocutory Application (I.B.C)	710102083882023	COMPANY PETITION IB (IBC)/271(PB)2017	SAROJ GOEL VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	3/10/2023	section wrong and 40-41 not clear page	Harish
188	25/09/2023	Interlocutory Application (I.B.C)	710102083112023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	6/10/2023	Delete Previous Defective document/PDF	Khushboo Shah
189	25/09/2023	Interlocutory Application (I.B.C)	710102083032023	COMPANY PETITION IB (IBC)/22(PB)2018	RAHUL GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	3/10/2023	added respondent in online portal.welfare and court fee missing in vakalatnama and date and sign missing in vakalatnama. need every page sign and true copy in annexure. page no. 14 to 16are blank. page no. 22,26.28.36.38.39.40.44 are not clear.	PRANAV
190	27/09/2023	Interlocutory Application (I.B.C)	710102083642023	COMPANY PETITION IB (IBC)/513(ND)2022	SHIPRA ESTATE LIMITED VS IDBI TRUSTEESHIP SERVICES LIMITED	Application under any other provisions- IBC	3/10/2023	memo party missing and page no.8 hindi page and page no.9 not clear page and notary date missing IN affidavit	Shubhanshu
191	26/09/2023	Interlocutory Application (I.B.C)	710102083172023	COMPANY PETITION IB (IBC)/2560(ND)2019	SANTOSHI TRANSMISSION AND PROJECTS PRIVATE LIMITED VS MACOR PACKAGING LIMITED	Sec 60(5)	3/10/2023	court fee put on blank side in vakalatnama.	ANAND PRAKASH

192	26/09/2023	Interlocutory Application (I.B.C)	710102083502023	COMPANY PETITION IB (IBC)/882(ND)2020	VEENA YADAV VS ATUL MITTAL	Sec 60(5)	4/10/2023	all document merge in one pdf. 25Rs welfare and 3Rs court fee missing in vakalatnama. remove double numbering in pdf. page no. 11,31,33,35,37,38,39,51 to 53 are not clear.	Sohil
193	27/09/2023	Interlocutory Application (I.B.C)	710102083662023	COMPANY PETITION IB (IBC)/901(PB)2022	INVEST CARE REAL ESTATE LLP VS PYRAMID BUILDTECH PRIVATE LIMITED	Sec 60(5)	6/10/2023	Case type wrong ( Choose Restoration Application section Wrong choose ( rule 48) or any other prov. IBC	SHITAL KHATRI
194	27/09/2023	Interlocutory Application (I.B.C)	710102083722023	COMPANY PETITION IB (IBC)/923(PB)2018	RANI SINGH VS RABINDRA KUMAR MINTRI	Sec 60(5)	6/10/2023	page no.86 to 89, 93 99 100 to 105 not clear page	Parul Dhurvey
195	29/09/2023	Interlocutory Application (I.B.C)	710102084362023	COMPANY PETITION IB (IBC)/440(ND)2021	ANURAG JAIN VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/10/2023	Affidavit address mismatch with notary page no,65 66 not clear page	RAJUL SHRIVASTAVA
196	29/09/2023	Interlocutory Application (I.B.C)	710102084392023	COMPANY PETITION IB (IBC)/532(PB)2017	CHHOTA VS KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	9/10/2023	need every page sign and true copy in annexure.	YASHU GUPTA
197	29/09/2023	Interlocutory Application (I.B.C)	710102084182023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS KASHI VISHWANATHAN SIVARAMAN	Application under any other provisions- IBC	9/10/2023	fill all details in online portal of sanjay garg	Asiya Khan
198	30/09/2023	Interlocutory Application (I.B.C)	710102084502023	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	5/10/2023	memo party missing and section not mention in index and page no.57-58,104,106,259, not clear page and true copy and sign missing in annexure page and volume wise index and missing	AVNIT KAUR
199	30/09/2023	Interlocutory Application (I.B.C)	710102084552023	COMPANY PETITION IB (IBC)/923(PB)2018	YASHVEER SINGH VS RABINDRA KUMAR MINTRI	Sec 60(5)	5/10/2023	date and place not mention in index. date missing in vakalatnama.	udita singh
200	29/09/2023	Interlocutory Application (I.B.C)	710102084252023	COMPANY PETITION IB (IBC)/440(ND)2021	AMARNATH OJHA & ORS. VS MANOHAR LAL VIJ RESOLUTION PROFESSIONAL LOGIX CITY DEVELOPERS LTD.	Rule 11 of NCLT, 2016	5/10/2023	respondent detail incomplete on online portal and page no.109 not clear page	SHYAM
201	30/09/2023	Interlocutory Application (I.B.C)	710102084432023	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS MANOHAR LAL VIJ RESOLUTION PROFESSIONAL LOGIX CITY DEVELOPERS LTD.	Application under any other provisions- IBC	5/10/2023	page no. missing in application and index	Himanshu Kapoor
202	30/09/2023	Interlocutory Application (I.B.C)	710102084562023	COMPANY PETITION IB (IBC)/1373(ND)2019	SBS LOGISTICS SINGAPORE PTE. LTD. VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PVT. LTD.	Sec 60(5)	5/10/2023	fill all details in online portal.	ASMITA SINGH
203	29/09/2023	Interlocutory Application (I.B.C)	710102084262023	COMPANY PETITION IB (IBC)/428(ND)2023	JASMINE BUILDMART PRIVATE LIMITED VS NIKITA DHINGRA	Rule 11 of NCLT, 2016	5/10/2023	applicant and respondent detail mismatch on online portal	Sheena Taqui
204	30/09/2023	Restoration Application (IBC)	710102084412023	COMPANY PETITION IB (IBC)/2649(ND)2019	MAXWELL VS ASP SEALING PRODUCTS LIMITED	Rule 11 of NCLT, 2016	5/10/2023	sign missing in application page	SANDEEP

205	29/09/2023	Miscellaneous Application (IBC)	710102084212023	COMPANY PETITION IB (IBC)/1006(ND)2019	SKC INFRA TECH PRIVATE LIMITED VS ASP SEALING PRODUCTS LIMITED	Sec 60(5)	5/10/2023	case type wrong and volume 2 missing and respondent detail missing in online portal and sign missing in application page and applicant and counsel sign missing in prayer and page no.81-83,146-150,158-167 not clear page	Mohit Seth
206	28/09/2023	Interlocutory Application (I.B.C)	710102084052023	COMPANY PETITION IB (IBC)/1082(PB)2018	ALCHEMIST INVESTOR S WELFARE ASSOCIATION VS ASP SEALING PRODUCTS LIMITED	Sec 60(5)	6/10/2023	main case not link	Chaitanyashil
207	30/09/2023	Interlocutory Application (I.B.C)	710102084662023	COMPANY PETITION IB (IBC)/549(ND)2022	RAHUL JINDAL VS DAYANAND	Sec 66(1)	5/10/2023	need every page sign in pdf.	KARAN
208	26/09/2023	Interlocutory Application (I.B.C)	710102083242023	COMPANY PETITION IB (IBC)/300(PB)2020	DEEPAK JAIN VS SARE GURUGRAM PVT LTD	Sec 60(5)	3/10/2023	added all resopndent in online portal. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.need every page sign in annexure. proof of service are missing.	MANSUMYER SINGH
209	30/09/2023	Interlocutory Application (I.B.C)	710102084672023	COMPANY PETITION IB (IBC)/17(ND)2019	NIKITA KAMRA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	5/10/2023	applicant sign missing in vakalatnama. court fee put on blank side in vakalatnama.	Kumar Mihir
210	30/09/2023	Interlocutory Application (I.B.C)	710102084622023	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA LIQUIDATOR OF C & C CONSTRUCTION LIMITED VS M/S INTELICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016	9/10/2023	due payment 2B(2).	Kumar Mihir
211	30/09/2023	Interlocutory Application (I.B.C)	710102084632023	COMPANY PETITION IB (IBC)/17(ND)2019	AMITA KAMRA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	5/10/2023	applicant sign missing in prayer. page no. 31 are cut.court fee put on blank side in vakalatnama.	Kumar Mihir
212	4/10/2023	Interlocutory Application (I.B.C)	710102085172023	COMPANY PETITION IB (IBC)/1932(ND)2019	ARUNESH KUMAR DUBEY VS POFISOR SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/10/2023	pagination numbering missing in pdf and index.	ANAND
213	3/10/2023	Interlocutory Application (I.B.C)	710102085042023	COMPANY PETITION IB (IBC)/1291(PB)2018	VIVEK RAHEJA VS VINOD KUMAR GARG	Sec. 45 (1)	5/10/2023	due payment other section	KARAN
214	3/10/2023	Interlocutory Application (I.B.C)	710102085012023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS VINOD KUMAR GARG	Rule 11 of NCLT, 2016	5/10/2023	memo party missing and applicant detail missing online portal	ARGUS PARTNERS
215	3/10/2023	Interlocutory Application (I.B.C)	710102084862023	COMPANY PETITION IB (IBC)/491(ND)2023	BRIJ MOHAN MAHAJAN VS INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Rule 11 of NCLT, 2016	5/10/2023	page no. 25 to 68 mention true copy in annexure.	Zain Ahmed Khan

216	3/10/2023	Interlocutory Application (I.B.C)	710102085052023	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN VS EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 66(1)	5/10/2023	25Rs welfare fee are missing in vakalatnama. ticket put on blank side in vakalatnama. page no. 107,256,317,318,385,386,88 2,883,896,898,1423,1427,14 61 are not clear. page no. 118,165,166,168,119,228,26 8,269,271 translate page in english.	GAURAV MALIK
217	3/10/2023	Interlocutory Application (I.B.C)	710102084972023	COMPANY PETITION IB (IBC)/1295(ND)2019	ASHOK BHATI VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	6/10/2023	case type wrong. Please select interlocutory application IBC	Ashutosh
218	4/10/2023	Interlocutory Application (I.B.C)	710102085412023	COMPANY PETITION IB (IBC)/272(PB)2019	GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONSTRUCTION PVT LTD VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	5/10/2023	page no. 34 are missing.	VARSHA
219	4/10/2023	Interlocutory Application (I.B.C)	710102085382023	COMPANY PETITION IB (IBC)/681(ND)2022	BOI MERCHANT BANKERS LIMITED VS ATUL MITTAL	Sec 60(5)	5/10/2023	page no.26-28,30-31,42,51-60 not clear page and page 35,61-62 cut page and page no.71 missing and atul mittal detail incomplete on online portal	ANSHUJ DHINGRA
220	5/10/2023	Interlocutory Application (I.B.C)	710102085702023	COMPANY PETITION IB (IBC)/421(PB)2023	PC JEWELER LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC	6/10/2023	applicant and respondent detail mismatch on online portal and page no.32-38,45-48,50-53, not clear page and 69-73 cut page	aaryan sharma
221	4/10/2023	Interlocutory Application (I.B.C)	710102085392023	COMPANY PETITION IB (IBC)/2560(ND)2019	APPLICATION FOR EXTENSION OF LIQUIDATION_MACOR PACKAGING VS STATE BANK OF INDIA	Regulation 44(2), Liquidation process Regulation, 2016	5/10/2023	MOHD NAZIM KHAN detail incomplete on online portal	MOHD NAZIM KHAN
222	5/10/2023	Interlocutory Application (I.B.C)	710102085432023	COMPANY PETITION IB (IBC)/31(PB)2018	VINOD KUMAR UPPAL VS LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	6/10/2023	page no.93,101-103, not clear page	VARSHA
223	5/10/2023	Interlocutory Application (I.B.C)	710102085662023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS LOTUS AUTO ENGINEERING LTD.	Rule 11 of NCLT, 2016	6/10/2023	memo party missing.paryer missing. fill all details in online portal.	ARGUS PARTNERS
224	5/10/2023	Interlocutory Application (I.B.C)	710102085492023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 66(1)	6/10/2023	added all applicant in memo party.page no. 356,357,358,395,361,362,36 3 to 368,370 to 374,379 to 381,391,400,401,408,412,42 1,426 to 439 are not clear.	harshit kumar Rawat
225	5/10/2023	Interlocutory Application (I.B.C)	710102085652023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS MOHAMMED ISLAM	Rule 11 of NCLT, 2016	6/10/2023	memo party missing.prayer missing.	ARGUS PARTNERS
226	5/10/2023	Interlocutory Application (I.B.C)	710102085482023	COMPANY PETITION IB (IBC)/2552(ND)2019	PANKAJ NARANG VS SUMIT KUMAR KHANNA	Sec 30	6/10/2023	dua payment rule 31.mention vol 1 separate index in pdf. need every page sign.	Aman

227	6/10/2023	Interlocutory Application (I.B.C)	710102085772023	COMPANY PETITION IB (IBC)/995(PB)2020	JALESH KUMAR GROVER INTRIM RESOLUTION PROFESSIONAL VS SUMIT KUMAR KHANNA	Sec 60(5)	9/10/2023	mention all advocate sign in vakalatnama.	ABHISHEK
228	4/10/2023	Interlocutory Application (I.B.C)	710102085352023	COMPANY PETITION IB (IBC)/02(PB)2017	AMR WELFARE ASSOCIATION VS VIKRAM BAJAJ RP	Rule 11 of NCLT, 2016	9/10/2023	case type wrong need to sign on every pages on application	Karan Suneja
229	6/10/2023	Interlocutory Application (I.B.C)	710102086132023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS SANDEEP GUPTA AND ORS.	Sec 25(j)	9/10/2023	page no. 102 to 108,117,118,120 to 123,151 to 156 are not clear.	Chandhiok&mahajan
230	6/10/2023	Interlocutory Application (I.B.C)	710102085842023	COMPANY PETITION IB (IBC)/979(ND)2019	NITIN NARANG LIQUIDATOR M/S GUPTA MARRIAGE HALL VS RAKESH KUMAR GUPTA AND ORS	Sec 60(5)	9/10/2023	mention all advocate sign in vakalatnama.	ABHISHEK
231	6/10/2023	Interlocutory Application (I.B.C)	710102085972023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	mention true copy in annexure.	Ritesh Agrawal
232	6/10/2023	Interlocutory Application (I.B.C)	710102085982023	COMPANY PETITION IB (IBC)/343(ND)2017	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Application under any other provisions- IBC	9/10/2023	liquidator detail missing on online portal and remove main case party from online portal	JANENDER
233	6/10/2023	Interlocutory Application (I.B.C)	710102085922023	COMPANY PETITION IB (IBC)/300(PB)2020	QUANTUM PROJECT INFRA PVT. LIMITED VS ANIL JAIN ERSTWHILE RP	Sec 60(5)	9/10/2023	vol 1 separate index missing. vakalatnama missing. need every page sign and true copy in annexure.	Aman
234	6/10/2023	Interlocutory Application (I.B.C)	710102086062023	COMPANY PETITION IB (IBC)/603(ND)2020	BANK OF BARODA VS SUCHI PAPER MILLS LIMITED	Sec 60(5)	7/10/2023	memo party mismatch according your online portal. page no. 68,69,70 are not clear.	Ashish Verma
235	6/10/2023	Interlocutory Application (I.B.C)	710102085832023	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS SUCHI PAPER MILLS LIMITED	Application under any other provisions- IBC	9/10/2023	mention every page true copy in annexure.	RANJAN
236	6/10/2023	Interlocutory Application (I.B.C)	710102086022023	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS KATYAYINI PAPER MILLS PVT. LTD	Rule 11 of NCLT, 2016	9/10/2023	memo party missing and section not mention in index and welfare and court fee missing	Ankit
237	6/10/2023	Interlocutory Application (I.B.C)	710102086102023	COMPANY PETITION IB (IBC)/846(ND)2018	SIDHARTHA GLOBAL PVT LTD VS M/S AMIRA PURE FOODS PVT LTD	Sec 60(5)	9/10/2023	true copy missing in annexure page and case type wrong and section wrong	Shiv Mangal Sharma
238	6/10/2023	Interlocutory Application (I.B.C)	710102085952023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	memo party missing. section wrong. prayer missing.	Ritesh Agrawal
239	6/10/2023	Interlocutory Application (I.B.C)	710102086122023	COMPANY PETITION IB (IBC)/882(ND)2020	RAM SHREE DIXIT VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	9/10/2023	all respondent detail not fill on online portal	Kartik Sharma
240	6/10/2023	Interlocutory Application (I.B.C)	710102085792023	COMPANY PETITION IB (IBC)/37(PB)2018	OM PRAKASH VIJAY - LIQUIDATOR VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	9/10/2023	Om parkash detail not fill on online portal	OM PRAKASH VIJAY
241	6/10/2023	Company Application(Companies Act)	710102086042023	COMPANY PETITION (COMPANIES ACT)/175(ND)2023	MOUSHUMEE JHA VS PARIKSHA LABS PRIVATE LIMITED	Rule 11 of NCLT	9/10/2023	section wrong	AJAY DABAS
242	6/10/2023	Interlocutory Application (I.B.C)	710102086052023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	7/10/2023	true copy missing in annexure.	Ritesh Agrawal

243	6/10/2023	Interlocutory Application (I.B.C)	710102086192023	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S PARIVARTAN BUILDTECH PRIVATE LIMITED VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	7/10/2023	section not match.pagination numbering missing in index and pdf. applicant sign missing in prayer. full pdf not upload.	AMAR VIVEK
244	4/10/2023	Interlocutory Application (I.B.C)	710102085402023	COMPANY PETITION IB (IBC)/181(ND)2023	LAXMI FOILS PRIVATE LIMITED VS SHASHI BERIWAL AND COMPANY PRIVATELIMITED	Rule 11 of NCLT, 2016	6/10/2023	Parties Mismatch On Portal with MOP, add Correctly	KUNAL TANDON
245	6/10/2023	Interlocutory Application (I.B.C)	710102086002023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	9/10/2023	memo party mismatch according to online portal.	Ritesh Agrawal
246	6/10/2023	Interlocutory Application (I.B.C)	710102086082023	COMPANY PETITION IB (IBC)/330(ND)2021	NARENDRA SINGH YADAV VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Rule 11 of NCLT, 2016	9/10/2023	section wrong and sign missing in application page and true copy and sign missing in annexure page	Krishan Kumar
247	6/10/2023	Interlocutory Application (I.B.C)	710102085782023	COMPANY PETITION IB (IBC)/622(ND)2022	SANDEEP MAHAJAN INTERIM RESOLUTION PROFESSIONAL VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	9/10/2023	section mention correctly online portal 60(5)	ABHISHEK
248	6/10/2023	Interlocutory Application (I.B.C)	710102085892023	COMPANY PETITION IB (IBC)/204(ND)2023	MANOHAR LAL VIJ VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Application under any other provisions- IBC	9/10/2023	section wrong	Mrigank Kumar
249	6/10/2023	Interlocutory Application (I.B.C)	710102085902023	COMPANY PETITION IB (IBC)/259(PB)2021	PRABHJIT SINGH SONI VS DGI HARIDWAR	Sec 60(5)	9/10/2023	page 21 hindi page	Swarnika Agarwal
250	6/10/2023	Interlocutory Application (I.B.C)	710102085992023	COMPANY PETITION IB (IBC)/31(PB)2018	PURAN RAM VS LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	9/10/2023	page no.49,57-59,66 not clear page	Ashu Kansal
251	7/10/2023	Interlocutory Application (I.B.C)	710102086372023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	mention true copy in annexure.	Ritesh Agrawal
252	6/10/2023	Interlocutory Application (I.B.C)	710102086142023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS ARIA HOTELS & CONSULTANCY PRIVATE LIMITED	Sec 25(j)	9/10/2023	page no.102-105,107-114,122-128,154-161, not clear pages	Chandhiok&m ahajan
253	8/10/2023	Interlocutory Application (I.B.C)	710102086742023	COMPANY PETITION IB (IBC)/995(ND)2018	PRAMOD AGRAWAL VS RESOLUTION PROFESSIONAL ANIL MATTA	Sec 60(5)	9/10/2023	section wrong	MRINAL HARSH VARDHAN

254	8/10/2023	Interlocutory Application (I.B.C)	710102086642023	COMPANY PETITION IB (IBC)/995(ND)2018	PRAMOD AGRAWAL VS ANIL MATTA RESOLUTION PROFESSIONAL	Sec 60(5)	9/10/2023	anil matta detail not fill on online portal and page no.309-310 hindi page and page no.311,354,363,385, not clear page and page no.324,328,374,401, cut page and double page no.after 276 page	MRINAL HARSH VARDHAN
255	6/10/2023	Interlocutory Application (I.B.C)	710102086162023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS ANIL MATTA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	9/10/2023	need to file in the additional document	Anwsha Dasgupta
256	8/10/2023	Miscellaneous Application (IBC)	710102086722023	COMPANY PETITION IB (IBC)/37(PB)2018	OM PRAKASH VIJAY - LIQUIDATOR VS ANIL MATTA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	9/10/2023	case type wrong and OM PRAKASH VIJAY - detail incomplete on online portal	OM PRAKASH VIJAY
257	6/10/2023	Interlocutory Application (I.B.C)	710102086152023	COMPANY PETITION IB (IBC)/995(ND)2018	PRAVEEN TYAGI VS ANIL KUMAR MATA	Sec 60(5)	9/10/2023	ticket put on blank side in all vakalatnama	animesh Rastogi
258	4/7/2018	0710102410732018(No.of Docs 0)	0710102410732018/10	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	9/10/2023	Notary wrong	
259	9/10/2023	0710102046202023(No.of Docs 2)	0710102046202023/4	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	9/10/2023	Proof of service not uploaded	Surender@98
260	7/10/2023	0710102028072021(No.of Docs 2)	0710102028072021/4	INTERLOCUTORY APPLICATION (I.B.C)/1732(PB)2021	AKSHAY SACHDEV VS. NARENDER KUMAR SHARMA	Sec 60(5)	9/10/2023	Index missing	gandharv@123
261	7/10/2023	0710102028072021(No.of Docs 2)	0710102028072021/4	INTERLOCUTORY APPLICATION (I.B.C)/1732(PB)2021	AKSHAY SACHDEV VS. NARENDER KUMAR SHARMA	Sec 60(5)	9/10/2023	Index missing	gandharv@123
262	4/7/2018	0710102410732018(No.of Docs 0)	0710102410732018/10	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	9/10/2023	Notary wrong	
263	7/10/2023	0710102028072021(No.of Docs 2)	0710102028072021/4	INTERLOCUTORY APPLICATION (I.B.C)/1732(PB)2021	AKSHAY SACHDEV VS. NARENDER KUMAR SHARMA	Sec 60(5)	9/10/2023	Index missing	gandharv@123
264	7/10/2023	0710102028072021(No.of Docs 2)	0710102028072021/4	INTERLOCUTORY APPLICATION (I.B.C)/1732(PB)2021	AKSHAY SACHDEV VS. NARENDER KUMAR SHARMA	Sec 60(5)	9/10/2023	Index missing	gandharv@123
265	7/10/2023	0710102026502022(No.of Docs 2)	0710102026502022/3	COMPANY PETITION IB (IBC)/328(ND)2022	GRIMME INDIA PRIVATE LIMITED VS. THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Section 59	9/10/2023	Please file with index with signs	amitagcs
266	16-01-2022	0710102004122022(No.of Docs 0)	0710102004122022/3	INTERLOCUTORY APPLICATION (I.B.C)/280(ND)2022	ALANKIT FINSEC LIMITED VS. DEPUTY DIRECTOR OF ENFORCEMENT	Application under any other provisions- IBC	9/10/2023	Sign every pages and true copy sign missing	
267	7/10/2023	0710102028082021(No.of Docs 2)	0710102028082021/4	INTERLOCUTORY APPLICATION (I.B.C)/1733(PB)2021	N K ASSOCIATES	Sec 60(5)	9/10/2023	Please file with index	gandharv@123
268	7/10/2023	0710102028082021(No.of Docs 2)	0710102028082021/4	INTERLOCUTORY APPLICATION (I.B.C)/1733(PB)2021	N K ASSOCIATES	Sec 60(5)	9/10/2023	Please file with index	gandharv@123
269	8/10/2023	0710102009972022(No.of Docs 1)	0710102009972022/6	INTERLOCUTORY APPLICATION (I.B.C)/626(PB)2022	SP CONSTRUCTION FINAL VS. NARENDRA KUMAR SHARMA LIQUIDATOR	Sec 60(5)	9/10/2023	court feesand welfare missing index missing	vedantsharma 168@outl
270	8/10/2023	0710102040212023(No.of Docs 1)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	9/10/2023	wrong filing	mathuropadv

271	7/10/2023	0710102021652023(No.of Docs 2)	0710102021652023/5	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	9/10/2023	Please file with index with signs	Deepaliadvocate
272	7/10/2023	0710102028112021(No.of Docs 2)	0710102028112021/5	INTERLOCUTORY APPLICATION (I.B.C)/1735(PB)2021	SUNITA SACHDEV	Sec 60(5)	9/10/2023	Please file with index with signs	gandharv@123
273	7/10/2023	0710102028112021(No.of Docs 2)	0710102028112021/5	INTERLOCUTORY APPLICATION (I.B.C)/1735(PB)2021	SUNITA SACHDEV	Sec 60(5)	9/10/2023	Please file with index with signs	gandharv@123
274	7/10/2023	0710102028082021(No.of Docs 2)	0710102028082021/4	INTERLOCUTORY APPLICATION (I.B.C)/1733(PB)2021	N K ASSOCIATES	Sec 60(5)	9/10/2023	Please file with index	gandharv@123
275	7/10/2023	0710102028082021(No.of Docs 2)	0710102028082021/4	INTERLOCUTORY APPLICATION (I.B.C)/1733(PB)2021	N K ASSOCIATES	Sec 60(5)	9/10/2023	Please file with index	gandharv@123
276	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
277	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
278	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
279	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
280	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
281	7/10/2023	0710102028112021(No.of Docs 2)	0710102028112021/5	INTERLOCUTORY APPLICATION (I.B.C)/1735(PB)2021	SUNITA SACHDEV	Sec 60(5)	9/10/2023	Please file with index with signs	gandharv@123
282	7/10/2023	0710102028112021(No.of Docs 2)	0710102028112021/5	INTERLOCUTORY APPLICATION (I.B.C)/1735(PB)2021	SUNITA SACHDEV	Sec 60(5)	9/10/2023	Please file with index with signs	gandharv@123
283	9/10/2023	0710102031302023(No.of Docs 2)	0710102031302023/1	INTERLOCUTORY APPLICATION (I.B.C)/1882(ND)2023	SWATANTRA KUMAR SINGH	Application under any other provisions- IBC	9/10/2023	Only order uploaded	harshitkumarrawat
284	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices



285	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
286	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
287	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
288	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
289	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
290	27-05-2023	0710102048092023(No.of Docs 0)	0710102048092023/1	COMPANY PETITION IB (IBC)/405(PB)2023	MAGIC HOSPITALITIES PRIVATE LIMITED	IBC Section 59	9/10/2023	True copy sign missing	
291	27-05-2023	0710102048092023(No.of Docs 0)	0710102048092023/1	COMPANY PETITION IB (IBC)/405(PB)2023	MAGIC HOSPITALITIES PRIVATE LIMITED	IBC Section 59	9/10/2023	True copy sign missing	
292	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
293	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
294	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
295	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices
296	20-09-2023	0710102087832022(No.of Docs 4)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	9/10/2023	page no-308 -338 not clear	legisdomlawof fices

297	4/7/2018	0710102410732018(No.of Docs 0)	0710102410732018/10	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	9/10/2023	Notary wrong	
298	5/2/2023	0710102013282023(No.of Docs 0)	0710102013282023/16	COMPANY PETITION IB (IBC)/100(ND)2023	CORREO MARKETINGS PVT. LTD. VS. ELEGANT I T SOLUTIONS PVT LTD	IBC under Sec 7	9/10/2023	True Copy sign missing	
299	5/2/2023	0710102013282023(No.of Docs 0)	0710102013282023/17	COMPANY PETITION IB (IBC)/100(ND)2023	CORREO MARKETINGS PVT. LTD. VS. ELEGANT I T SOLUTIONS PVT LTD	IBC under Sec 7	9/10/2023	Court fees and welfare missing ac	
300	27-05-2023	0710102048092023(No.of Docs 0)	0710102048092023/1	COMPANY PETITION IB (IBC)/405(PB)2023	MAGIC HOSPITALITIES PRIVATE LIMITED	IBC Section 59	9/10/2023	True copy sign missing	
301	27-05-2023	0710102048092023(No.of Docs 0)	0710102048092023/1	COMPANY PETITION IB (IBC)/405(PB)2023	MAGIC HOSPITALITIES PRIVATE LIMITED	IBC Section 59	9/10/2023	True copy sign missing	
302	4/7/2018	0710102410732018(No.of Docs 0)	0710102410732018/10	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	9/10/2023	Notary wrong	
303	16-01-2022	0710102004122022(No.of Docs 0)	0710102004122022/4	INTERLOCUTORY APPLICATION (I.B.C)/280(ND)2022	ALANKIT FINSEC LIMITED VS. DEPUTY DIRECTOR OF ENFORCEMENT	Application under any other provisions- IBC	9/10/2023	court fees missing and please paste welfare only blank spaces	
304	6/10/2023	0710102011542023(No.of Docs 3)	0710102011542023/1	COMPANY APPLICATION(COMPANIE S ACT)/44(ND)2023	AMREX MARKETING PRIVATE LIMITED VS. AMREX MARKETING PRIVATE LIMITED	Rule 11 of NCLT	7/10/2023	True Copy sign mising	wamikatrehan
305	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
306	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
307	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
308	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
309	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
310	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
311	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77

312	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
313	5/10/2023	0710102034782022(No.of Docs 2)	0710102034782022/11	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	6/10/2023	Sign every pages, True copy sign missing ,	YATIDIXIT2022
314	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
315	5/10/2023	0710200413292017(No.of Docs 3)	0710200413292017/23	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	6/10/2023	Wrong filing without index showing incomplete file	monika
316	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
317	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
318	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
319	6/10/2023	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	6/10/2023	Sign missing and true copy sign missing, if u attached order please must true copy.	nayyaradi
320	5/10/2023	0710102028242022(No.of Docs 2)	0710102028242022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2022	NAYA BAZAR CHIT FUND PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/10/2023	True copy sign missing	fcsvikasgera
321	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
322	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
323	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
324	25-09-2023	0710102043742023(No.of Docs 3)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	6/10/2023	Please delet old file ,both PDF files are showing	epochlegal77
325	28-07-2023	0710102066342023(No.of Docs 0)	0710102066342023/5	INTERLOCUTORY APPLICATION (I.B.C)/4012(ND)2023	DINESH KUMAR GUPTA LIQUIDATOR VS. AJAY AGGARWAL	Sec 60(5)	6/10/2023	True copy sign missing on orders	
326	30-09-2023	0710200413292017(No.of Docs 2)	0710200413292017/20	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	5/10/2023	Notary missing	monika

327	4/10/2023	0710102010472022(No.of Docs 2)	0710102010472022/3	INTERLOCUTORY APPLICATION (I.B.C)/706(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. VED CELLULOSE LIMITED	Sec 60(5)	5/10/2023	Sign every pages, notary wrong state, 1 rs court fees missing	indiajuris
328	30-09-2023	0710200413292017(No.of Docs 3)	0710200413292017/19	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	5/10/2023	Index missing, hand written not allowed please attached type copy	monika
329	3/10/2023	0710102071792023(No.of Docs 2)	0710102071792023/1	COMPANY APPEAL(COMPANIES ACT)/207(ND)2023	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (RADICAL INFRAONE PVT. LTD.)	Sec 252 (1) - By Government Body	5/10/2023	Sign and true copy sign missing	itdpuneetri
330	3/10/2023	0710102025002022(No.of Docs 2)	0710102025002022/9	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	5/10/2023	Sign every page on ws	bajpaiankita86
331	4/10/2023	0710102042032023(No.of Docs 3)	0710102042032023/3	COMPANY PETITION IB (IBC)/401(ND)2023	ROHIT KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/10/2023	Please file separate	vgclawfirm
332	3/10/2023	0710102048122023(No.of Docs 3)	0710102048122023/1	COMPANY PETITION IB (IBC)/349(ND)2023	WILMINGTON TRUST SP SERVICES DUBLIN LTD. VS. SPICEJET LIMITED	IBC Under Sec 9	5/10/2023	sign missing every page on ws True copy sign missing on annexures	adv.nikhiljain
333	3/10/2023	0710102049482023(No.of Docs 2)	0710102049482023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2023	JTEKT FUJI KIKO AUTOMOTIVE INDIA LIMITED	Sec. 230-232 - Second Motion	5/10/2023	Index missing	Anuja Pethia
334	3/10/2023	0710102073402023(No.of Docs 2)	0710102073402023/1	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2023	LAXMI TALATI VS. SANGEETA @ CHANDANI	Rule 11 of NCLT	5/10/2023	Wrong file	atreadvocate
335	28-09-2023	0710102081142022(No.of Docs 9)	0710102081142022/8	COMPANY PETITION IB (IBC)/731(ND)2022	ADMITAD MEDIA PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	5/10/2023	Master Index missing,	rajeev1124
336	3/10/2023	0710200413292017(No.of Docs 4)	0710200413292017/21	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	5/10/2023	Volume wise index missing, sign missing , Page No- 1,2,5,6,9,10,11,17,40,41 to 44, 60 to 62, 69 to 69,87,92 etc please check PDF before uplodging all pages not clear	monika
337	3/10/2023	0710102084852023(No.of Docs 1)	0710102084852023/1	INTERLOCUTORY APPLICATION (I.B.C)/5224(ND)2023	SAMIKSHA MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Rule 11 of NCLT, 2016	5/10/2023	Wrong file	Navneet10619
338	31-07-2023	0710102067242023(No.of Docs 0)	0710102067242023/2	INTERLOCUTORY APPLICATION (I.B.C)/4145(ND)2023	NAMITA JAIN VS. MAHONAR LAL VIZ	Sec 60(5)	5/10/2023	Sign every page's ,	
339	3/10/2023	0710102025002022(No.of Docs 2)	0710102025002022/10	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	5/10/2023	Sign every page on ws	bajpaiankita86
340	3/10/2023	0710102049482023(No.of Docs 2)	0710102049482023/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2023	JTEKT FUJI KIKO AUTOMOTIVE INDIA LIMITED	Sec. 230-232 - Second Motion	5/10/2023	Index missing	Anuja Pethia
341	3/10/2023	0710102048272023(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2023	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	5/10/2023	Sign every page of reply	K&T Law Offices

342	7/8/2023	0710102053132023(No.of Docs 0)	0710102053132023/2	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	5/10/2023	Notary and residence address deferent city, volume wise index missing	
343	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/4	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	page no missing in index,notary missing ,	d12192005
344	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/4	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	page no missing in index,notary missing ,	d12192005
345	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/4	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	page no missing in index,notary missing ,	d12192005
346	3/10/2023	0710102025002022(No.of Docs 2)	0710102025002022/8	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	5/10/2023	Sign every page on ws	RIL ASSOCIATES & ADV
347	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
348	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
349	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/4	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	page no missing in index,notary missing ,	d12192005
350	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
351	28-09-2023	0710102087252022(No.of Docs 31)	0710102087252022/12	COMPANY PETITION IB (IBC)/774(ND)2022	POURING POUNDS INDIA PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	5/10/2023	Master index missing	rajeev1124
352	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
353	1/10/2023	0710102043482023(No.of Docs 2)	0710102043482023/2	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	4/10/2023	Sign missing every page of rejoinder affidavit missing	MITHILESHPA NDEY00
354	19-07-2022	0710102057822022(No.of Docs 0)	0710102057822022/6	COMPANY APPEAL(COMPANIES ACT)/164(ND)2022	TAPAN REAL ESTATE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/10/2023	Notary missing,true copy sign missing	
355	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu

356	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
357	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
358	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
359	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
360	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
361	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
362	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
363	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
364	28-09-2023	0710102055042022(No.of Docs 2)	0710102055042022/8	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARSAI TECHNOLOGIES PRIVATE LIMITED VS. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	3/10/2023	Sign and True Copy sign missing	debopriyomoul ik
365	28-09-2023	0710102057202023(No.of Docs 4)	0710102057202023/4	COMPANY PETITION (COMPANIES ACT)/131(ND)2023	AKSHAAN GEORGE VS. HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/10/2023	Annexure -3 not clear , section wrong please choose petition before uploading	ideepakjoshi
366	28-09-2023	0710102023152021(No.of Docs 2)	0710102023152021/2	INTERLOCUTORY APPLICATION (I.B.C)/2299(ND)2021	DEEPIKA BHUGRA PRASAD VS. SUMIT BHASIN & ORS.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/10/2023	sign every pages	ADITYAGAURI
367	14-04-2023	0710102034262023(No.of Docs 0)	0710102034262023/2	INTERLOCUTORY APPLICATION (I.B.C)/2088(PB)2023	DR. ANUBHA VARUN VS. TODAY HOMES NOIDA PVT LTD	Sec 60(5)	3/10/2023	Sign every pages	
368	28-09-2023	0710102029152023(No.of Docs 3)	0710102029152023/10	COMPANY PETITION (COMPANIES ACT)/70(ND)2023	KULDEEP KUMAR DHAR VS. HIGHWAYMEN PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/10/2023	Sign and true copy sign missing ,	ideepakjoshi
369	30-09-2023	0710102012372023(No.of Docs 2)	0710102012372023/6	INTERLOCUTORY APPLICATION (I.B.C)/827(PB)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	3/10/2023	Sign missing every pages	vivekamar95
370	20-07-2023	0710102056982023(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	3/10/2023	Wrong file	
371	29-09-2023	0710102063562023(No.of Docs 2)	0710102063562023/2	COMPANY PETITION IB (IBC)/514(ND)2023	PLATINUM ADVERTISING PRIVATE LIMITED VS. GAMMA GAANA LIMITED	IBC Under Sec 9	3/10/2023	Need to file IA	ankeeta.codan da
372	27-09-2023	0710102019422023(No.of Docs 1)	0710102019422023/3	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	29-09-2023	Please file IA with application fees.	filings@tkcpart ners
373	27-09-2023	0710102015152023(No.of Docs 1)	0710102015152023/1	COMPANY APPEAL(COMPANIES ACT)/177(ND)2023	CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	29-09-2023	Please file proper way heading, index	Jsra2015

374	25-09-2023	0710102012272023(No.of Docs 1)	0710102012272023/1	COMPANY APPEAL(COMPANIES ACT)/84(ND)2023	GSF SOLAR POWER PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	27-09-2023	Index missing	adv.vivek.kumar
375	25-09-2023	0710102025002022(No.of Docs 2)	0710102025002022/7	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	27-09-2023	sign every page on ws	parihar@92
376	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
377	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
378	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
379	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
380	25-09-2023	0710102168332019(No.of Docs 2)	0710102168332019/4	COMPANY PETITION IB (IBC)/319(PB)2020	SURINDER KUMAR JAIN & ORS VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	26-09-2023	Address missing on affidavit,	TAPAS05
381	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
382	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
383	25-09-2023	0710102161522019(No.of Docs 1)	0710102161522019/2	COMPANY APPLICATION(IBC)/24(PB)2020	POOJA BAHRY VS. DEV DENSO POWER LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	26-09-2023	incomplete file	poojabahry
384	7/2/2020	0710102077762019(No.of Docs 2)	0710102077762019/3	MISCELLANEOUS APPLICATION (IBC)/702(ND)2019	SICOM LIMITED VS. DARSHAN SINGHA ANAND	Sec 60(5)	26-09-2023	True Copy sign missing	jaysavla
385	26-09-2023	0710102020482020(No.of Docs 2)	0710102020482020/9	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS. M B MALLS PVT LTD	IBC under Sec 7	26-09-2023	pagination missing on index	askanurag
386	25-09-2023	0710102009102021(No.of Docs 2)	0710102009102021/1	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	26-09-2023	affidavit address mismatch with notary	rajivdewan
387	25-09-2023	0710102059842023(No.of Docs 2)	0710102059842023/1	COMPANY APPEAL(COMPANIES ACT)/237(ND)2023	HAVELOCK PROPERTIES LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	26-09-2023	copy of nclt order attach regarding Amended Memo of Parties	sd.batra
388	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@

389	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumar rtilpata@
390	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumar rtilpata@
391	22-09-2023	0710102013432023(No.of Docs 1)	0710102013432023/4	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	shvlegal
392	22-09-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	25-09-2023	sign ,date, place missing page not clear ,please check all the PDF document then upload	satishrai
393	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
394	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
395	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
396	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
397	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank



398	22-09-2023	0710102028982023(No.of Docs 5)	0710102028982023/6	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	25-09-2023	Page No-44,46,53,79,88,105,121etc page not clear ,please check all the PDF document then upload	satishrai
399	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
400	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
401	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
402	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
403	22-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/2	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	25-09-2023	sign missing	shvlegal
404	22-09-2023	0710102016262023(No.of Docs 2)	0710102016262023/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/106(ND)2023	SAVITA RANI PAHWA VS. PAHWA APARTMENTS PRIVATE LIMITED	Rule 11 of NCLT	25-09-2023	sign every pages,	LST.DWARKA
405	22-09-2023	0710102013432023(No.of Docs 8)	0710102013432023/5	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	Volume 1 missing	shvlegal
406	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
407	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
408	21-09-2023	0710102055472022(No.of Docs 1)	0710102055472022/3	COMPANY APPLICATION(COMPANIES ACT)/256(ND)2022	ANIL DWARIKA PRASAD AGARWAL VS. MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	22-09-2023	Index and pagintion missing	DEEPAK99

409	20-09-2023	0710102067552023(No.of Docs 1)	0710102067552023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232, Sec 234	22-09-2023	only volume 1 uploaded	dmdadvocates
410	21-09-2023	0710102055472022(No.of Docs 1)	0710102055472022/1	COMPANY APPLICATION(COMPANIES ACT)/256(ND)2022	ANIL DWARIKA PRASAD AGARWAL VS. MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	22-09-2023	Index and pagintion missing	DEEPAK99
411	21-09-2023	0710102077652022(No.of Docs 2)	0710102077652022/5	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	22-09-2023	Pls file with proper filing index,pagination ,etc.	RAVISHARMA
412	21-09-2023	0710102045662023(No.of Docs 2)	0710102045662023/3	COMPANY PETITION IB (IBC)/353(ND)2023	M/S SPACE EDGE VS. DHANI LOANS AND SERVICES LIMITED	IBC Under Sec 9	22-09-2023	Proof of service missing	rajeev1124
413	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
414	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
415	21-09-2023	0710102055472022(No.of Docs 1)	0710102055472022/2	COMPANY APPLICATION(COMPANIES ACT)/256(ND)2022	ANIL DWARIKA PRASAD AGARWAL VS. MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	22-09-2023	Index and pagintion missing	DEEPAK99
416	19-09-2023	0710102012732023(No.of Docs 2)	0710102012732023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2023	K AND I FASHIONS PRIVATE LIMITED VS. INCOME TAX	Sec. 230-232 - Second Motion	21-09-2023	all pages cut from right side, please proper scan and upload carefully.	DACCHITASHA HI
417	19-09-2023	0710102113052019(No.of Docs 1)	0710102113052019/8	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTON KONSTRUCTION PRIVATE LIMITED	Sec. 59	21-09-2023	Index missing court fees and welfare missing	samakshjainlaw
418	19-09-2023	0710102092112020(No.of Docs 1)	0710102092112020/2	EXECUTION PETITION/22(ND)2020	KRISHAN KUMAR MAHAJAN VS. VINOD MAHAJAN	Sec 424 (3)	21-09-2023	Index missing	SANJAYPAND EY
419	19-09-2023	0710102055682023(No.of Docs 2)	0710102055682023/1	INTERLOCUTORY APPLICATION (I.B.C)/3593(PB)2023	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	20-09-2023	wrong file only uploaded memo of parties	Pankaj_NCLT
420	20-09-2023	0710102005062022(No.of Docs 2)	0710102005062022/1	INTERLOCUTORY APPLICATION (I.B.C)/374(ND)2022	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2023	documents not showing on dms	shreyak05
421	19-09-2023	0710102077652022(No.of Docs 2)	0710102077652022/4	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	20-09-2023	wrong file uploaded	RAVISHARMA
422	18/04/2023	0710102012822022/102	710102012822022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)		Sec 224 (5)	Order	7/10/2023	Document not uploaded properly,
423				Vs.					
424				1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED					
425	18/04/2023	0710102012822022/110	710102012822022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)		Sec 224 (5)	Order	7/10/2023	Document not uploaded properly,
426				Vs.					

427				1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED					
428	15/05/2023	0710102016902023/4	710102016902023	AGS REALTY PRIVATE LIMITED	Sec 252 (3)	Order	7/10/2023	Document not uploaded properly,	
429				Vs.					
430				REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					
431	27/04/2023	0710102017912023/1	710102017912023	BEER SINGH	Rule 11 of NCLT	Order	7/10/2023	Document not uploaded properly,	
432				Vs.					
433				UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)					
434	20/07/2023	0710102020552023/1	710102020552023	INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	Order	7/10/2023	Document not uploaded properly,	
435				Vs.					
436				REGISTRAR COMPANIES DELHI					
437	12/9/2023	0710102022152018/5	710102022152018	ASSISTANT COMMISSIONER OF INCOME TAX	Sec 252 (1) - By Government Body	Report	7/10/2023	Need to file in Appeal petition,	
438				Vs.					
439				REGISTRAR OF COMPANIES M/S STRUM INFRA DEVELOPMENT PVT. LTD					
440	12/9/2023	0710102025702018/4	710102025702018	INCOME TAX OFFICER	Sec 252 (1) - By Government Body	Report	7/10/2023	Index msising, Need to file in Appeal petition,	
441				Vs.					
442				REGISTRAR OF COMPANIES M/S ODITI INSTITUTE OF TRAINING PVT. LTD					
443	26/09/2023	0710102029942023/1	710102029942023	INCOME TAX OFFICER WARD-17(1) NEW DELHI	Sec 252 (1) - By Government Body	Order	7/10/2023	Document not uploaded properly,	
444				Vs.					
445				REGISTRAR COMPANIES DELHI					
446	1/5/2023	0710102033912023/1	710102033912023	DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-32 NEW DELHI	Sec 252 (1) - By Government Body	Order	7/10/2023	PDF not open plz re upload,	
447				Vs.					
448				REGISTRAR COMPANIES DELHI					
449	20/07/2023	0710102033932023/1	710102033932023	INCOME TAX OFFICER WARD-15(1) NEW DELHI	Sec 252 (1) - By Government Body	Order	7/10/2023	PDF not open plz re upload ,	
450				Vs.					
451				REGISTRAR COMPANIES DELHI					
452	12/9/2023	0710102036592023/10	710102036592023	INTERNATIONAL COMFORT TECHNOLOGIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	7/10/2023	pdf not upload, pdf not upload ,	
453				Vs.					
454	12/9/2023	0710102036592023/7	710102036592023	INTERNATIONAL COMFORT TECHNOLOGIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	pdf not upload, pdf not upload ,	
455				Vs.					

456	12/9/2023	0710102036592023/9	710102036592023	INTERNATIONAL COMFORT TECHNOLOGIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	7/10/2023	pdf not upload, pdf not upload ,	
457				Vs.					
458	29/08/2023	0710102036692023/1	710102036692023	PINE PROBUILD PRIVATE LIMITED	Sec 252 (3)	Report	7/10/2023	pdf not upload ,	
459				Vs.					
460				THE REGISTRAR OF COMPANIES					
461	27/09/2023	0710102040122023/11	710102040122023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	order not open, Order not open,	
462				Vs.					
463	28/08/2023	0710102040122023/12	710102040122023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	7/10/2023	order not open, Order not open,	
464				Vs.					
465	22/09/2023	0710102050452022/12	710102050452022	FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Report	7/10/2023	order not open,	
466				Vs.					
467	17/07/2023	0710102051132022/11	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	Order	7/10/2023	order not open,	
468				Vs.					
469				KBN INFRASTRUCTURE PRIVATE LIMITED					
470	23/08/2023	0710102054232022/12	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	Order not open, Order not open ,	
471				Vs.					
472	17/08/2023	0710102054232022/13	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	7/10/2023	Order not open, Order not open ,	
473				Vs.					
474	26/09/2023	0710102054232022/14	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	Order not open, Order not open ,	
475				Vs.					
476	27/09/2023	0710102054442023/2	710102054442023	HALDIRAM MANUFACTURING COMPANY PRIVATELIMITED	Sub-section (I) of section 230	Report	7/10/2023		
477				Vs.					
478	12/5/2023	0710102062032020/11	710102062032020	UPFRONT TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	order not open and pdf missing,	
479				Vs.					
480				SONY FINANCIAL SERVICES LIMITED					
481	18/04/2023	0710102066492022/1	710102066492022	6. SHRI PARVEEN KUMAR SUHAG COMPANY SECRETARY.	Rule 11 of NCLT	Order	7/10/2023	document not upload ,	
482				Vs.					
483	23/03/2023	0710102071222022/3	710102071222022	JIWAN PARKASH SAINI	IBC Section 59	Report	7/10/2023	document not showing please reupload file ,	
484				Vs.					
485	19/05/2023	0710102071312022/3	710102071312022	VAKANT FINANCE PRIVATE LIMITED	Sec 252 (1)	Report	7/10/2023	document not showing please reupload file ,	
486				Vs.					
487				REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					
488	18/04/2023	0710102098012022/5	710102098012022	LEPAKSHI TUBES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	document not upload ,	
489				Vs.					
490	12/4/2023	0710102098012022/7	710102098012022	LEPAKSHI TUBES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/10/2023		

491				Vs.					
492	12/4/2023	0710102098012022/8	710102098012022	LEPAKSHI TUBES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	7/10/2023	document not upload ,	
493				Vs.					
494	18/04/2023	0710102100382020/2	710102100382020	MAHAJAN BUILDTECH PRIVATE LIMITED	Sec 252 (3)	Report	7/10/2023		
495				Vs.					
496				REGISTRAR OF COMPANIES					
497	27/04/2023	0710102101762022/2	710102101762022	KALURAM KAUSHIK & ANR	Rule 11 of NCLT	Order	7/10/2023		
498				Vs.					
499				UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)					
500	26/07/2023	0710102103532022/6	710102103532022	PARSONS BRINCKERHOFF INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Order	7/10/2023		
501				Vs.					
502	14/07/2022	0710102107652019/8	710102107652019	TATA CAPITAL FINANCIAL SERVICES LIMITED	IBC under Sec 7	Report	7/10/2023	, Wrong e-filing, need to file in IA,	
503				Vs.					
504				BALDEO METALS PRIVATE LIMITED					
505	26/07/2023	0710102129122019/18	710102129122019	JAKSON ENGINEERS LIMITED	IBC Under Sec 9	Report	7/10/2023	pdf not avilable,	
506				Vs.					
507				UM GREEN LIGHTING PRIVATE LIMITED					
508	21/08/2023	0710102132382019/3	710102132382019	INCOME TAX OFFICER WARD 22(1)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Report	7/10/2023	Order not open,	
509				Vs.					
510				REGISTRAR OF COMPANIES (M/S. S G REALTORS PVT. LTD.)					
511	4/10/2023	0710102137062019/24	710102137062019	STANDARD CHARTERED BANK (SINGAPORE) LIMITED	IBC Under Sec 9	Report	7/10/2023	Document not upload,	
512				Vs.					
513				RCI INDUSTRIES & TECHNOLOGIES LTD					
514	14/09/2023	0710102139542019/17	710102139542019	OM LOGISTICS LIMITED	IBC Under Sec 9	Report	7/10/2023	order not open,	
515				Vs.					
516				SERVEL INDIA PRIVATE LIMITED					
517	12/9/2023	0710102170672019/4	710102170672019	INCOME TAX OFFICER WARD 2(4)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Order	7/10/2023	True copy sign msising in Annexures,	
518				Vs.					
519				REGISTRAR OF COMPANIES & ANGAD SECURITY AND SERVICES PVT LTD					